

No. HCK/PS(S)/3/2018	HIGH COURT OF KARNATAKA HIGH COURT BUILDING BENGALURU - 560 001
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DATE: 01.09.2018

NOTIFICATION

In pursuance of the Notification No. HCK/PS(S)/2/2018 dated 07.08.2018, 68 applications and written proposals are received by this office for designation of an advocate as a Senior Advocate as per Annexure below.

The written suggestions/views are invited to the proposed designation of Senior Advocates, if any, which should reach this Office **on or before 15.09.2018**. Any suggestions or views will not be considered after the due date.

BY ORDER,

Sd/-

(B. JAYANTHA KUMAR)

Secretary

Permanent Secretariat Section
High Court of Karnataka

ANNEXURE

Sl. No.	Application No.	Name of the Advocate	Name of the Proposer	Enrolment No. & dt.	Place of practice
1	DSA No.1/2018	Shri. Bhagwat M.S.	(1) Hon'ble Shri Justice R.B. Budihal (2) Advocate General	KAR/847/1984 Dt. 20.12.1984	Bengaluru
2	DSA No.2/2018	Shri. G.R. Mohan		KAR/352/1986 04.06.1986	Bengaluru
3	DSA No.3/2018	Shri. K.N. Phanindra	Advocate General	KAR/1059/1993 20.08.1993	Bengaluru
4	DSA No.4/2018	Shri. Hashmath Pasha	(1) Shri. D.N. Nanjunda Reddy (2) Shri. C.H. Jadhav	KAR/258/1984 30.05.1984	Bengaluru
5	DSA No.5/2018	Shri. Sandesh J. Chouta	(1) Shri. Madhusudan R. Naik (2) Shri. Jayakumar S. Patil	KAR/503A/1997 09.09.1997	Bengaluru
6	DSA No.6/2018	Shri. Shivadass G	(1) Shri. K.P Kumar (2) Shri. S.S. Naganand	KAR/340-B/1994 Dt.28.02.1994 (New Delhi enrolment)	Bengaluru
7	DSA No.7/2018	Smt. Jayna Kothari		KAR/4196/1999 Dt.27.08.1999	Bengaluru
8	DSA No.8/2018	Shri. B.K. Sampath Kumar	(1) Shri. Madhusudan R. Naik (2) Shri. D.L.N. Rao	KAR/522/1979 Dt. 09.11.1979	Bengaluru
9	DSA No.9/2018	Shri. Gurudas Shyamrao Kannur	(1) Shri. Ashok Haranahalli (2) Shri. S.M. Chandrashekar	KAR/835/1990 Dt.22.09.1990	Bengaluru
10	DSA No.10/2018	Shri. K. Suman	(1) Shri. D.L.N. Rao (2) Shri. C.V. Nagesh	KAR/513/1984 01.08.1984	Bengaluru
11	DSA No.11/2018	Shri. B.L. Acharya	(1) Shri. D.N. Nanjunda Reddy (2) Shri. D.L.N. Rao	KAR/756/1986 16.10.1986	Bengaluru
12	DSA No.12/2018	Shri. A.S. Ponnanna	Advocate General	KAR/1285/1998 28.08.1997	Bengaluru
13	DSA No.13/2018	Shri. B.C. Thiruvengadam	(1) Shri. M.T. Nanaiah (2) Shri. Jayakumar S. Patil	KAR/140/1983 18.02.1983	Bengaluru
14	DSA No.14/2018	Shri. Bhat Ganesh Krishna		KAR/317/1978 18.08.1978	Bengaluru
15	DSA No.15/2018	Shri. A. Keshava Bhat		44/1980 22.02.1980	Bengaluru

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16	DSA No.16/2018	Shri . R.V.S. Naik	(1) Shri. K. Kasturi (2) Shri. K.P. Kumar	KAR/4/1975 17.01.1975	Bengaluru
17	DSA No.17/2018	Shri. S.P. Kulkarni	(1) Shri. Jayakumar S. Patil (2) Shri. B.V. Acharya	KAR/299/1976 27.08.1976	Bengaluru
18	DSA No.18/2018	Shri. Kiran S Javali	(1) Shri. Padmanabha V Mahale (2) Shri. K. Kasturi	KAR/152/1982 12.03.1982	Bengaluru
19	DSA No.19/2018	Shri. T. Sheshagiri Rao	(1) Shri. S. Sreevatsa (2) Shri. G. Krishna Murthy	KAR/91/1976 12.03.1976	Bengaluru
20	DSA No.20/2018	Smt. Suman Hegde		KAR/337/1984 26.06.1984	Bengaluru
21	DSA No.21/2018	Shri. Puttige R. Ramesh		KAR/395/1977 23.09.1977	Bengaluru
22	DSA No.22/2018	Shri. Ajesh Kumar Shankar	(1) Shri S.P. Shankar (2) Shri. Anant Mandgi	KAR/1838/1998 18.12.1998	Bengaluru
23	DSA No.23/2018	Shri. W. M. Sundaramurthy	(1) Shri. Padmanabha V Mahale (2) Shri. G. Krishna Murthy	KAR/610/1982 24.09.1982	Bengaluru
24	DSA No.24/2018	Shri. Girimallayya Karabasayya Mathad		KAR/16/1978 13.02.1978	Bengaluru
25	DSA No.25/2018	Smt. S. Susheela		KAR/220/1986 12.03.1986	Bengaluru
26	DSA No.26/2018	Shri. Basavaraju S.	(1) Shri. Ravi B. Naik (2) Shri. Y.R. Sadasiva Reddy	KAR/860/1988 07.09.1988	Bengaluru
27	DSA No.27/2018	Shri. Kuloor Arvind Kamath	(1) Shri. D.L. N. Rao (2) Shri. K.P. Kumar	KAR/539/1993 12.06.1993	Bengaluru
28	DSA No.28/2018	Shri. R.V. Prasad	(1) Shri. K.P. Kumar (2) Shri. K.G. Raghavan	KAR/129/1984 14.03.1984	Bengaluru
29	DSA No.29/2018	Shri. Shankar A.	(1) Shri. D.N. Nanjunda Reddy (2) Shri. Madhusudan R. Naik	KAR/2715/2002 13.12.2002	Bengaluru
30	DSA No.30/2018	Shri. T.S. Amar Kumar	(1) Shri. G. Krishna Murthy (2) Shri. Aditya Sondhi	KAR/728/1989 30.08.1989	Bengaluru

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31	DSA No.31/2018	Shri. R.G. Kolle	(1) Shri. B.V. Acharya (2) Shri. Ashok Haranahalli	KAR/94/1976 13.04.1976	Bengaluru
32	DSA No.32/2018	Shri. M.R. Rajagopal	(1) Shri. Padmanabha V Mahale (2) Shri. N. Devhadass	KAR/680/1983 16.11.1983	Bengaluru
33	DSA No.33/2018	Shri. Rajashekar B. Kanavi		KAR/682/1987 13.08.1987	Bengaluru
34	DSA No.34/2018	Dr. S. Nagaraj	(1) Shri. M.S. Rajendra Prasad (2) Shri. M. Sivappa	KAR/553/1999 01.09.1998	Bengaluru
35	DSA No.35/2018	Shri. Suresh S. Lokre	(1) Shri. D.L. Jagadeesh (2) Shri. S.S. Naganand	KAR/708/1986 25.09.1986	Bengaluru
36	DSA No.36/2018	Shri. S.N. Aswathanarayan	5 recommendation letters enclosed to the application (1) Shri. Udaya Holla, Advocate General (2) Shri. D.N. Nanjunda Reddy (3) Shri. K.M. Nataraj (4) Shri. M. Sivappa (5) Shri. Yoga Narasimha	KAR/177/1978 09.06.1978	Bengaluru
37	DSA No.37/2018	Shri. M. Nagaprasanna	(1) Shri. Ashok Haranahalli (2) Shri. G. Krishna Murthy	KAR/570/1999 01.08.1998	Bengaluru
38	DSA No.38/2018	Shri. Prasad V. S.	(1) Shri. Y.R. Sadasiva Reddy (2) Shri. V. Lakshminarayana	KAR/125/1978 21.04.1978	Bengaluru
39	DSA No.39/2018	Shri. C.R. Gopaldaswamy	(1) Shri. Jayakumar S. Patil (2) Shri. M.V. Seshachala	KAR/351/1987 03.06.1987	Bengaluru
40	DSA No.40/2018	Shri. N. Ravindranath Kamath	(1) Mrs. Pramila Nesargi (2) Shri. H. Subramanya Jois	KAR/543/1990 07.07.1990	Bengaluru
41	DSA No.41/2018	Shri. Tajuddin	(1) Shri. M. Sivappa (2) Shri. M.S. Rajendra Prasad	KAR/252/1986 02.04.1986	Bengaluru
42	DSA No.42/2018	Shri. Sampat Anand Shetty	(1) Prof. Ravivarma Kumar (2) Shri. Madhusudan R. Naik	KAR/582/1989 28.08.1989	Bengaluru
43	DSA No.43/2018	Shri. T. Rajaram	(1) Shri. Ashok Haranahalli (2) Shri. Y.R. Sadashiva Reddy	KAR/956/1985 04.12.1985	Bengaluru

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44	DSA No.44/2018	Shri. B. Pape Gowda	(1) Shri. Ashok Haranahalli (2) Shri. Y.R. Sadasiva Reddy	KAR/526/1983 24.08.1983	Bengaluru
45	DSA No.45/2018	Shri. Mitty P. Narasimha Murthy		KAR/390/1991 31.05.1991	Bengaluru
46	DSA No.46/2018	Shri. A. G. Shivanna	Hon'ble Shri Justice L. Narayana Swamy	KA 283/1979 June 1979	Bengaluru
47	DSA No.47/2018	Shri. K. Diwakara	(1) Shri. Ashok Haranahalli (2) Sri. M.S. Rajendra Prasad	KAR/1796/1995 01.09.1995	Bengaluru
48	DSA No.48/2018	Shri. Nityanand V. Naik		KAR/624/2000 25.02.2000	Bengaluru
49	DSA No.49/2018	Shri. Basavaraj Veerasangappa Sabarad		KAR/375/1982 16.07.1982	Bengaluru
50	DSA No.50/2018	Shri. M.R.C. Ravi	(1) Shri. Anant Mandgi (2) Shri. S.S. Ramadas	KAR/109/1979 17.03.1979	Bengaluru
51	DSA No.51/2018	Smt. Lakshmy Iyengar	(1) Shri. K. Kasturi (2) Shri. H.N. Narayan	KAR/150/1999 09.01.1998 <u>Note in the enrolment certificate:</u> As per the Amended Training Rules your Seniority as an Advocate will count with effect from 09.01.1998	Bengaluru
52	DSA No. 52/2018	Shri. R.S. Ravi	(1) Prof. Ravivarma Kumar (2) Shri. D.N. Nanjunda Reddy	KAR /440/1987 18.06.1987	Bengaluru
53	DSA No.53/2018	Shri. B.V. Shankara Narayana Rao		KAR/783/1991 24.08.1991	Bengaluru
54	DSA No.54/2018	Shri. Satish M. Doddamani	(1) Shri. C.H. Jadhav (2) Shri. Padmanabha V. Mahale	KAR/536/1981 29.08.1981	Bengaluru

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55	DSA No.55/2018	Shri. Gurumath Gangadhar Rudramuni Sharma	(1) Shri. Ravi B. Naik (2) Shri. K. M. Nataraj	KAR/281/1983 03.06.1983	Bengaluru
56	DSA No. 56/2018	Shri. H.S. Chandramouli	(1) Shri. N. Devhadass (2) Shri. Ashok Haranahalli	KAR/240/1981 29.05.1981	Bengaluru
57	DSA No.57/2018	Shri. Vighneshwar S. Shastri	(1) Shri. Ravi B. Naik (2) Shri. Ashok Haranahalli	KAR/279/1983 04.06.1983	Bengaluru
58	DSA No.58/2018	Shri. M.S. Shyamsundar	(1) Shri. K. Kasturi (2) Shri. Tomy Sebastian	KAR/1184/1998 11.07.1997 <u>Note in the enrolment certificate:</u> As per the Amended Training Rules your Seniority as an Advocate will count with effect from 11.07.1997	Bengaluru
59	DSA No.59/2018	Smt. Meera Mukund	(1) Shri. M. Sivappa (2) Shri. S.P. Shankar	KAR/6/2001 05.01.2001	Bengaluru
60	DSA No.60/2018	Shri. Shetty Jaya Sanjeev (J.S. Shetty)		KAR/965/1989 23.10.1989	Dharwad
61	DSA No.61/2018	Shri. M.P. Srikanth	(1) Shri. Ashok Haranahalli (2) Shri. Subramanya Jois	KAR/1789/2001 03.08.2001	Bengaluru
62	DSA No.62/2018	Shri. Rahamathulla Kothwal	(1) Shri. Jayakumar S. Patil (2) Shri. Padmanabha V. Mahale	KAR/4637/1999 05.10.1999	Bengaluru
63	DSA No.63/2018	Shri. Mohan Reddy Hema Reddy Sawkar (M.H. Sawkar)		KAR/132/1978 02.06.1978	Bengaluru
64	DSA No.64/2018	Shri. B.T. Venkatesh	Shri. Aditya Sondhi (submitted Form -2)	KAR/557/1986 29.07.1986	Bengaluru
65	DSA No.65/2018	Shri. Shivalingappa Nanjundappa Hatti		MYS/246/1973 14.09.1973	Bengaluru

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66	DSA No.66/2018	Shri. G.S. Venkat Subbarao		KAR/1885/1995 08.09.1995	Bengaluru
67	DSA No.67/2018	Shri. Srinivasa Raghavan V.	(1) Shri. Ashok Haranahalli (2) Shri. D.L. N. Rao	KAR/324/1997 05.07.1997	Bengaluru
68	DSA No.68/2018	Shri. Arun Kumar K.		KAR/713/1994 08.07.1994	Bengaluru

Sd/-
Secretary,
Permanent Secretariat Section,
High Court of Karnataka,
Bengaluru.